

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.275/2016

New Delhi, this the 15th day of May, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Shri P.K. Basu, Member (A)**

Parmanand, 63 years
S/o Shri Ram Swaroop
Ex. ATI, Token No.23169(EVND)
R/o 45, Pragya Vihar
Vijay Nagar, Ghaziabad/UP

...Applicant

(Through Advocate: Ms. Devyani Chhikara for Shri R.C. Gautam)

Versus

1. The Chairman-cum-General Manager
Delhi Transport Corporation
Govt. of NCT of Delhi,
I.P. Estate
New Delhi-110002.

2. The Depot Manager
Delhi Transport Corporation
East Vinod Nagar Depot
Delhi-110091.Respondents

(Through Advocate: Ms. Bimla Devi for Shri Ajesh Luthra)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

Learned proxy counsel for applicant submits that the applicant has died and his LRs instructed him not to pursue the case further. Accordingly, the OA is dismissed for default and non prosecution. No costs.

**(P.K. Basu)
Member(A)**

**(V. Ajay Kumar)
Member(J)**

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